NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C.P. No. 119(ND) 12

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY:

Atul Nath & Anr M/s Ashok Manufacturing

Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Counsel for the Petitioner

For the Respondent (s): Mr. K. Datta, Mr. Shantanu Parashar, Mr. Krishna Kumar and Ms. Srujana Suman Mund, Advocates

ORDER

The matter was part heard by the earlier Bench constituted. Renotify this case for directions on 31st January, 2018.

A date of 18th January, 2018 has also been fixed in this case. The same is recalled.

(R. Varadharajan) Member (J)

-S-U1

(Ina Malhotra) Member (J)

- S-d1